NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 65/2001 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE MANKUMAR
Hon'ble PRESIDENT

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY:

M/s. Aar Gee Board Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A of the Companies Act 1956.

1 Ashsh Adv

REPRESENTATION

SIGNATURI

Moldh

RAJIV BAHL Advocate

Petitioners

4- juices

Order

Orders reserved.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

22nd August, 2016 (P.K. Sud)